

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

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C.P. No. 451/(MAH)/2017

**CORAM:**

### Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2017

NAME OF THE PARTIES: Giftingmind Industries Pvt. Ltd.  
V/s  
ROC Pune

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Hrishikesh Rajhans	Petitioner	H. R. Rajhans. 

## ORDER

CP 451/252(3)/NCLT/MB/MAH/2017

On the Application moved by the Applicant, Registrar of Companies, Pune, Maharashtra is hereby directed to file their objections to the Application filed by the Petitioner on or before the next date of hearing on 1.11.2017.

Sd / -

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**V. NALLASENAPATHY**  
Member (Technical)